

poor is also an important objective of the Act and choice of works suggested in the Act is to address causes of chronic poverty through employment generation on a sustainable basis, it has not been found feasible to include houses for rural BPL as an activity to be taken up under MGNREGA.

(c) No sir.

#### **Feasibility of integrating TSC and IAY scheme**

4337. SHRI MANI SHANKAR AIYAR : Will the Minister of RURAL DEVELOPMENT be pleased to refer to Answer to Unstarred Question 1537 given in Rajya Sabha on 27 March, 2012 and state:

(a) the outcome in physical terms, State-wise, both in absolute numbers and as a proportion Indira Awas Yojana (IAY) houses built, of “dovetailing” the Toilet Sanitation Campaign (TSC) with the Indira Awas Yojana (IAY) with effect from 20 December, 2006, more than five years ago; and

(b) whether the Ministry would be prepared to move from dovetailing the two schemes to integrating them into a single scheme, given that diseases caused by open air defecation, are responsible for a large proportion of health costs incurred by IAY beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) Indira Awaas Yojana (IAY) scheme was dovetailed with Total Sanitation Campaign (TSC) Programme *w.e.f.* 20th December, 2006. A statement showing the State-wise number of houses constructed under IAY and toilet constructed under TSC and their percentage from the year 2008-09 to 2011-12 is given in Statement. (*See below*)

(b) No such proposal is under consideration of both the Ministries. Both the schemes are being implemented by different Ministries. However, to ensure that each IAY house is provided a sanitary latrine simultaneously, a joint letter was issued by Ministry of Rural Development and Ministry of Drinking Water & Sanitation on 18th May, 2011 to the State Governments to make it mandatory that all IAY beneficiaries, if eligible, simultaneously are sanctioned one toilet each under TSC.

In so far as Total Sanitation Campaign (TSC) is concerned, TSC is a demand driven project based programme wherein provision exists for incentives to identified BPL households on completion and usage of toilet in recognition of its achievement. As per TSC guidelines, all houses constructed for BPL families under Indira Awaas Yojana are invariably be provided with a toilet under TSC for that district.

*Statement**Number of Houses and Sanitary Latrine Constructed under Indira Awaas Yojana during 2008-09 to 2011-12.*

(In numbers)

States/UTS	2008-09			2009-10			2010-11			2011-12 (*)		
	Houses Constructed	Sanitary Latrine	%age	Houses Constructed	Sanitary Latrine	%age	Houses Constructed	Sanitary Latrine	%age	Houses Constructed	Sanitary Latrine	%age
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	266654			434733			257104			249013		
Arunachal Pradesh	7236	1279	17.68	6026	420	6.97	9915	1387	13.99	1400		
Assam	112706			181162	40762	22.50	156911	24074	15.34	143770	27815	19.35
Bihar	484197	5031	1.04	653214	24939	3.82	566148	28885	5.10	323904	8823	2.72
Chhattisgarh	30023	2562	8.53	58449	32137	54.98	58419	17133	29.33	43149	35579	82.46
Goa	586			1864	1	0.05	667			1087		
Gujarat	122412			166760	166269	99.71	167313	150398	89.89	111999	78821	70.38
Haryana	13302	9281	69.77	24138	21379	88.57	18055	10142	56.17	17282	16729	96.80
Himachal Pradesh	4501		0.00	9295	5285	56.86	5834	2986	51.18	6019	5972	99.22
Jammu and Kashmir	13211	157	1.19	18594	596	3.21	19666			7264		
Jharkhand	56180			87524	691	0.79	167254	3226	1.93	90448	1291	1.43
Karnataka	87051			158417	120680	76.18	95567	13657	14.29	26965		
Kerala	53133	49598	93.35	51590	44165	85.61	54853	36713	66.93	54499	38496	70.64
Madhya Pradesh	74651	2054	2.75	96877	9105	9.40	79097	79097	100.00	97502	39126	40.13
Maharashtra	118611	2629	2.22	207695	25577	12.31	156575	156575	100.00	135476	24637	18.19

1	2	3	4	5	6	7	8	9	10	11	12	13
Manipur	514			3296	1579	47.91	4682	895	19.12	2956	46	1.56
Meghalaya	5619			9875	2375	24.05	11439	1564	13.67	13147	3001	22.83
Mizoram	5179			4851	3059	63.06	3517	2063	58.66	3227	1586	49.15
Nagaland	24717			11645			15514			8083		
Orissa	62447	1217	1.95	170766			171223			141398		
Punjab	11700	897	7.67	27108	7203	26.57	20483	3573	17.44	16622	3815	22.95
Rajasthan	52654	2229	4.23	86992	21444	24.65	63464	19335	30.47	125642	20716	16.49
Sikkim	1774			1819			2739			1805		
Tamil Nadu	94160			169753	114250	67.30	96256	14523	15.09	60578	9455	15.61
Tripura	26389			8322			12310			26529		
Uttar Pradesh	267543	10567	3.95	483949	102349	21.15	305376	55073	18.03	307012	55699	18.14
Uttarakhand	12696	9652	76.02	20373	16616	81.56	15924	11644	73.12	15573	11210	71.98
West Bengal	123808	29026	23.44	230155	136201	59.18	178832	95970	53.66	171375	124843	72.85
Andaman and Nicobar	124			242			316	202	63.92	578	222	38.41
Dadar and N. H.	41			0								
Daman and Diu				0								
Lakhshadweep	190			88	246	279.55						
Pondicherry	52	42	80.77	47								
TOTAL	2134061	126221	5.91	3385619	897328	26.50	2715453	729115	26.85	2204302	507882	23.04

Note: Blank column shown not reported by States/Districts.

(\*) Provisional

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Written Answers to

[RAJYA SABHA]

Unstarred Questions